

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UTTAM CYLINDERS PRIVATE LIMITED (IN CIRP)

OPERATING IN TRADING AND MANUFACTURING OF ALL TYPES OF
CYLINDERS ALLIED COMPONENTS AND ACCESSORIES, THEIR STORAGE,
DISTRIBUTION, REFILLING AT Faridabad, Haryana

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Uttam Cylinders Private Limited PAN: AABCU0447R CIN: U28113DL2008PTC185064
2.	Address of the registered office	G-15, Ground Floor, G.K. House, 187-A, Sant Nagar, East of Kailash, New Delhi, -110065
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Village Neemka, Sector-77 KLG Society G- Block , District Faridabad, Haryana
5.	Installed capacity of main products / services	The manufacturing facility has an installed capacity of approximately 200 MEGC/BGT units per annum on a single-shift basis,
6.	Quantity and value of main products /services sold in last financial year	₹9,362.21 Lakhs as per Financial Statements for FY 2023-2024 (Quantity – information sought from SBOD)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: cirp.uttamcylinders@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.uttamcylinders@gmail.com
10.	Last date for receipt of expression of interest	14-12-2025
11.	Date of issue of provisional list of prospective resolution applicants	19-12-2025
12.	Last date for submission of objections to provisional list	24-12-2025
13.	Date of issue of final list of prospective resolution applicants	29-12-2025
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-12-2025
15.	Last date of submission of resolution plans	29-01-2026
16.	Process email id to submit Expression of Interest	cirp.uttamcylinders@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	UDYAM-DL-03-0001120

Rajesh Ramnani,
Resolution Professional of
Uttam Cylinders Private Limited (in CIRP)
Regn No.: **IBBI/IPA-002/IP-N00993/2020-2021/13187**
AFA valid till 31-Dec-25

Date: 29.11.2025
Place: Delhi

Add: 83, National Media Centre, Near Ambience Mall,
Sector 24, Gurugram – 122002,